

SPECIAL BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/691(KB)2019
RST.A (IBC)/46(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	TATA HITACHI CONSTRUCTION MACHINERY CO. PVT. LTD. VS G.S. ATWAL & CO. [ENGINEERS] PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Vijaynath Jha, Adv. : For Applicant
Mr. Rahul Parasrampurua, PCS

Mr. Chayan Gupta, Adv. : For Corporate Debtor
Mr. Kausik De, Adv.
Ms. Mohini Majumdar, Adv.

ORDER

1. Ld. Counsel / Authorized Representative for the parties present.
2. Post this matter for arguments before Regular Bench on **13/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**